

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:31  
ANSWERED ON:05.12.2013  
PENDING ROB UNDER BRIDGES  
Mahajan Smt. Sumitra

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of under construction/pending railway over bridges/under bridges and manned /unmanned level crossings in Madhya Pradesh;
- (b) whether these projects are being implemented as per their schedule;
- (c) if not, the project-wise reasons for delay in implementation thereof;
- (d) the number of approved and ongoing over bridges/under bridges in Madhya Pradesh along with the present status thereof; and
- (e) the time by which the said projects are likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): As per Pink Book 2013-14,

# there are total 56 Road Over Bridges (ROBs) sanctioned on cost sharing basis in Madhya Pradesh. Out of which 05 ROBs have been fully completed (Railway Portion as well as Approaches) and in one ROB only Railway portion has also been completed.

# there are 368 Road Under Bridges (RUBs)/ Subways sanctioned in Madhya Pradesh. Out of which, 41 RUBs/Subways have been completed.

As on 01.04.2013, there were 1,223 manned level crossings and 663 unmanned level crossings in Madhya Pradesh.

(b) & (c): In general, Railway undertakes construction of ROBs in Railway Bridge Portion and State Govt. undertakes the work of approaches.

However, Smooth progress of ROBs/RUBs mainly depends on positive cooperation from the State Government. Most of the times, Progress of ROBs/RUBs is hampered due to:

# late sanction of corresponding work in the State Budget

# inadequate fund allocation by the State Govt.

# non-submission of GAD & estimate by the State Govt.

# frequent changes in alignment of approaches

# late finalization of tender for the work of approaches

# non-availability of encumbrance free land for construction of approaches,

# not providing undertaking to maintain road and drainage in future of RUBs,

# delay in providing consent of closure of level crossing.

Construction of ROBs/RUBs across running railway line is also time consuming, requires more detailing, measures to be taken to ensure the safety of train running, requires traffic blocks and sanction of Commissioner of Railway Safety (CRS) for taking up the works. However, at times delay takes place in finalizing the tender due to lack of participation by the tenderers and/or due to unreasonably higher rates quoted by tenderers which are not justifiable and thus requiring re-invitation of tenders.

In spite of these constrains, overall progress of ROBs/RUBs is improving every year due to continuous chasing, monitoring and keeping constant liaison with State Govt.

(d) & (e): # there are total 56 Road Over Bridges (ROBs) sanctioned on cost sharing basis in Madhya Pradesh. Out of which 05 ROBs have been fully completed (Railway Portion as well as Approaches) and in one ROB only Railway portion has also been completed. Remaining 50 ROBs are in various stages of planning and construction.

# there are 368 Road Under Bridges (RUBs)/ Subways sanctioned in Madhya Pradesh. Out of which, 41 RUBs/Subways have been completed. Balance 327 RUBs are in various stages of planning and construction.